

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	141/17 & IA No. 359/17 & IA No. 360/17 (IA 359/17 - for stay & IA 360/17- for exemption from filing certified copy of impugned order)	Sree Rayalaseema Alkalies and Allied Chemicals Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Anr.	1330/2017 dated 27.04.2017	08.05.2017		22/05/2017
2.	IA 375/17 in DFR No. 1461/17 (IA 375/17 - for condonation of delay in filing the appeal)	Lanco Amarkantak Power Limited vs. Haryana Electricity Regulatory Commission & Ors.	1461/2017 dated 04.05.2017	12.05.2017		24.05.2017 (as requested)
3.	145/17	Damodar Valley Corporation Vs. Delhi Transco Limited & Ors.	1489/2017 dated 08.05.2017	12.05.2017		22/05/2017
4.	IA No. 377/17 in DFR No. 1179/17 (IA - 377/17 - for condonation of delay in filing the appeal)	TANGEDCO Vs. Tamilnadu Electricity Regulatory Commission	1179/2017 dated 12.04.2017	12.05.2017		22/05/2017
5.	148/17 & IA No. 378/17 & IA No. 379/17 (IA 378/17 - for exemption from filing certified copy of impugned order and IA 379/17 - For stay) (Energy Conservation matter)	Suryalakshmi Cotton Mills Ltd. vs. Bureau of Energy Efficiency & Anr.	1466/17 dated 05.05.2017	12.05.2017		13/07/2017 (as requested)
6.	149/17 & IA No. 380/17 (IA 380/17 - for exemption from filing certified copy of impugned order)	Sasan Power Limited vs. Central Electricity Regulatory Commission & Ors.	1131/2017 dated 07.04.2017	12.05.2017		23/05/2017

By Order
Sd/-
Dy. Registrar

Dated: 15/05/2017